<u>Information note to the press (Press Release on No 32/2013)</u>

TELECOM REGULATORY AUTHORITY OF INDIA

Extension of date for receipt of comments on TRAI's draft tariff orders prescribing standard tariff package (STP) for Set Top Boxes (STBs) for Digital Addressable Cable TV Systems (DAS) and Consumer Premises Equipments (CPEs) for Direct to Home (DTH) services.

New Delhi, 26th April, 2013: The Telecom Regulatory Authority of India had invited written comments from the stakeholders on draft tariff orders prescribing standard tariff package (STP) for Set Top Boxes (STBs) for Digital Addressable Cable TV Systems (DAS) and Consumer Premises Equipments (CPEs) for Direct to Home (DTH) services by 26th April, 2013.

2. On request of the stakeholders, the last date for receipt of the written comments has been extended up to 03rd May, 2013. The comments may be sent, preferably in electronic form to Mr. Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi-110 002, on the email address advbcs@trai.gov.in / traicable@yahoo.co.in.

Secretary(In charge), TRAI